

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-418(ND)18

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.04.2018.**

**NAME OF THE COMPANY: M/s. Alloys & Metals (INDIA) V/s. M/s.
Hindustan Paper Corporation Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

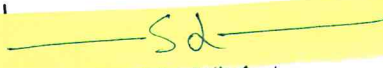
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Abhishek Anand, Advocate for the Petitioner

ORDER

No steps have been taken in terms of the previous order. Let steps be taken to serve the Corporate Debtor returnable on 9th May, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**